

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 4233/2023
IA 3244/2024 in
C.P. (IB)/906(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- IA 3244/2024 Sakshi Jiwarajka
V/s
Yes Bank Limited
Prakul Thadi IN THE MATTER OF
Yes Bank Limited
V/s
Sakshi Jiwarajka

Section: Application under any other provisions- IBC Sec 60(5) U/s 95(1) of
Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.4233/2023 and IA.No.3244/2024: - Adv. Prakul Thadi appeared for the Applicant/RP through VC. Adv. Nikita Panhalkar appeared for the Respondent /Personal Guarantor and Applicant in IA.No.3244/2024 through VC. List this matter on **05.07.2024** for filing written submission.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)